

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST (SUPPLEMENTARY)**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 05<sup>th</sup> July, 2016**  
**14.30 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLIANCE</b>				
14.	Original Application No. 337/2014(CZ) <b>(M.A.No.620/16)</b> <b>(M.A.No.621/16)</b>	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R-(BMC) Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sivendu Joshi, Adv. Dr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	

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